

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**



**IA 29 of 2018 with CP No. 195/NCLT/AHM/2017**

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**  
**Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2019**

Name of the Company: Sanjay Bhagwanji Attara  
V/s.  
Komoline Aero space Ltd. & Ors.

Section of the Companies Act: Section 241-242, 246 of the Companies Act,  
2013

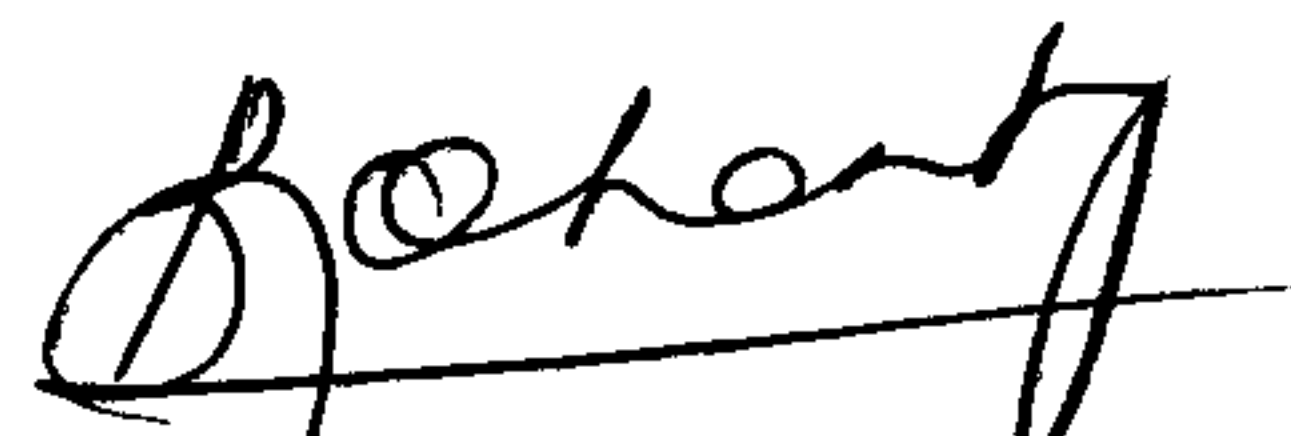
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	PAVAN S. GODIANKA	ADV	Respondent	
2.	Ajean Patel (For, A.S. Velci)	Adv	No. 2 Org Petitioner	


**ORDER**

The Parties are represented through their respective Learned Counsel(s).

On the request of Learned Counsel for the Petitioner, the matter is adjourned, in the presence of the Counsel for the Respondent.

List the matter on 05.09.2019

  
(PRASANTA KUMAR MOHANTY)  
MEMBER (TECHNICAL)

  
(HARIHAR PRAKASH CHATURVEDI)  
MEMBER (JUDICIAL)

Dated this the 1st day of August, 2019.